

born Care; Adolescent Reproductive and Sexual Health (ARSH) services; Investigation/screening and treatment for Malaria; Kala-azar, Filaria, Dengue; Japanese Encephalitis and Chikungunya; Detection and treatment for Tuberculosis including MDRIB; Detection and treatment for Leprosy; Detection, treatment and counseling for HIV/AIDs; Cataract surgery for Blindness control.

Further, under Rashtriya Bal Swasthya Karyakram (RBSK) support is being provided to States/UTs for child health screening and early intervention services through early detection and early management of common health conditions classified into 4 Ds *i.e.* Defects at birth, Diseases, Deficiencies, Development delays including disability. A comprehensive National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular diseases and Stroke (NPCDCS) for activities including health promotion, early detection and treatment of Cancer, Diabetes, Cardiovascular diseases and Stroke, has also been initiated.

#### **Misuse of oxytocin**

1032. DR. CHANDAN MITRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware of large scale misuse of the banned oxytocin injection administered to cattle by dairy owners and also to increase the size of vegetables and fruits by farmers in the country especially in Madhya Pradesh;

(b) whether Government has made any assessment of ill effects of its repeated use on the health of both consumers and animals;

(c) if so, the details thereof; and

(d) the steps taken by Government to check the manufacture and sale of oxytocin through clandestine channels and also for continuous surveillance in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) There have been some reports in the Media regarding misuse of oxytocin injection. However, scientific data on the extent of such practices is not available

(b) and (c) The Indian Council of Agricultural Research (ICAR) has informed that no ill effects have been observed in the animals in experiments carried out on use of oxytocin.

(d) In view of the reports of misuse of oxytocin by dairy owners in milch animals, the manufacture and sale of oxytocin injection has been regulated under section 26 A of the Drugs and Cosmetic Act, 1940 published *vide* notification number G.S.R. 29 (E) dated 17.01.2014. Accordingly, the drug 'oxytocin' shall be manufactured for sale or for distribution or sold in the manner specified below, in addition to the provisions contained in the Drugs and Cosmetic Act and Rules made thereunder:

- (i) The manufactures of bulk oxytocin drug shall supply the active pharmaceutical drug only to the manufacturers licensed under the Drugs and Cosmetic Rules, 1945 for manufacture of formulations of the said drug.
- (ii) The formulations meant for veterinary use shall be sold to the veterinary hospital only.

Further, the Department of Animal Husbandry, Dairying and Fisheries have also issued an Advisory to all the State Governments to comply with the provisions of the above mentioned notification.

#### **Increasing cancer cases in NCR Delhi**

1033. SHRI ANIL DESAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware of the press reports about increasing number of cancer patients in Delhi and surrounding areas;
- (b) if so, the reasons behind such sudden spread of the fatal disease;
- (c) whether any study has been conducted and whether one of the major reasons has been found to be contamination of drinking water due to discharge of industrial effluents; and
- (d) if so, the details of action Government has taken to stop this spreading of cancer?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Yes.

- (b) The increase in the number of cases in the country may be attributed to larger number of ageing population, unhealthy life styles, use of tobacco and tobacco products, unhealthy diet, better diagnostic facilities etc.